

a dharna outside the main Gate of Parliament House. The hon. Railway Minister has met the representatives of all the States. Everybody is satisfied. I will request the hon. Minister to call them sometime, according to this convenience, and have a meeting with them...*(Interruptions)*

SHRI NIRMAL KANTI CHATTERJEE (Dumdum) : Is it for the first time, according to them, that Orissa has been neglected?...*(Interruptions)*

*[Translation]*

THE MINISTER OF RAILWAYS (SHRI RAM VILAS PASWAN) : May I assure Shri Santosh Mohan Dev and Shri Manoranjan Bhakta that we shall have talks with the hon. Members sitting an 'dharna'...*(Interruptions)*

*[English]*

MR. DEPUTY SPEAKER : I will give you a chance.

SHRI BASU DEB ACHARIA : Orissa is always neglected by Railway Ministers. Last year also, Orissa was neglected by the Railway Minister.

*[Translation]*

DR. ARVIND SHARMA (Sonapat) : Mr. Deputy Speaker, Sir, Haryana, on the one hand, is facing flood devastations and on the other, drought like conditions are prevailing there. This is likely to have very adverse effect on the ensuing paddy crop. In some areas in Haryana like Rai, 90% Kharif crop account for paddy crop. In some crores areas Gohana and Julana it is 70% Baroda also has 60% paddy growing area. I, therefore, request the hon. Minister to issue directions to Haryana Government to supply maximum amount of power to paddy growing areas. In some industrialised blocks, the local executive Engineer, S.D.O. and J.Es are supplying maximum electricity to the Industry, but are neglecting the requirement of poor farmers. I would like to warn that if electricity supply is not accelerated to paddy growing areas, the paddy crop is also going to meet the fate of sugarcane crop. Otherwise also, the paddy crop is going to suffer because people are losing faith in this Government. I would, therefore, request that maximum electricity be made available during the growing season and some check should be exercised on the offices who deny legitimate share of electricity received from outside the state to farmers and favour industries.

*[English]*

MR. DEPUTY SPEAKER : Please sit down.

*[Translation]*

SHRI KISHAN LAL DILER (Hathras) : Mr. Deputy Speaker, Sir, I thank you for giving me an opportunity to speak. The Chherat Agro-India factory Aligarh, for which the Central Government has given licence, will be the Asia's biggest slaughter house. Thousands of cows and other animals will be slaughtered there and

beef meat will be exported. This slaughter house will pollute the environment and spread many diseases. It will also create scarcity of live-stock...*(Interruptions)*

*[English]*

SHRI NIRMAL KANTI CHATTERJEE : Sir, it is improper to approach you when you are in the Chair. He is a new member, you have to kindly advise him.

MR. DEPUTY SPEAKER : Thank you for the advice.

*[Translation]*

SHRI KISHAN LAL DILER : The local people stage demonstrations dharnas daily and submit memoranda to the state and central Governments through local district officers but nothing has been done so far. Through you, Sir, I demand of the Government...*(Interruptions)*

MR. DEPUTY SPEAKER : Mr. Diler, it is not under rule 377 which you may read, you be brief in putting your contention.

*(Interruptions)*

MR. DEPUTY SPEAKER : I have allowed him to speak. Let him has his say.

*(Interruptions)*

SHRI KISHAN LAL DILER : Thousands of cows will be slaughtered daily in the Asia's biggest slaughter House set up at Chherat Village in Aligarh. I demand, through you, Sir, that the licence of this slaughter house should be cancelled and the factory be closed otherwise, the people of Aligarh may be forced to take any step...*(Interruptions)*

*[English]*

MR. DEPUTY SPEAKER : Please sit down. I will allow you. I have allowed Shrimati Krishna Bose.

*(Interruptions)*

*[Translation]*

MR. DEPUTY SPEAKER : In this way nothing can be heard.

*[English]*

I have allowed her. Let her speak.

*(Interruptions)*

SHRIMATI KRISHNA BOSE (Jadavpur) : Mr. Deputy Speaker, Sir, First of all, I cannot compete in shouting with the hon. Members. Will the hon. Members give me one minute as I cannot compete in shouting with the hon. Members?

Through you, Sir, I wish to draw the attention of the House to a life and death problem which has arisen out of the arsenic poisoning of drinking water in West Bengal. It is a very urgent matter. We get agitated over sudden deaths and sudden murders, but this is a slow poisoning which is going on for quite some time. The

Asia Arsenic Network got a survey conducted which says that the drinking water situation in West Bengal is the biggest calamity in the world. This is, as per the survey conducted by the Asia Arsenic Network.

Now, I would like to draw the attention of the House through you that arsenic has been detected in ground-water in South 24-Parganas and six other districts of my parliamentary constituency. Now it has affected 37,000 square kilometres and more than 34 million people. The School of Environmental Studies in Jadavpur University has also carried out a survey. They have found that 200,000 people - it is a mind-boggling statistics - have been afflicted with arsenic-induced diseases.

I have horrifying pictures of the diseases and I would like to later lay it on the Table, so that the hon. Ministers can see it.

Now I will request the Deputy-Speaker to direct the Government to take some urgent action in order to give a short term relief to the people because the arsenic tubewells have been closed, but no alternative arrangement has been made. Also a long term solution is need, so that quantities of good safe drinking water can be given to the people through environmentally sound watershed projects.

MR. DEPUTY-SPEAKER : Next, Shri P. Upendra.

SHRI P. UPENDRA (Vijaywada) : I will give my chance to Dr. Y.S. Raja Sekhara Reddy. He will raise the matter. Both of us have given notice on the same issue.

SHRI VIRENDRA KUMAR SINGH (Aurangabad) : I am on a point of order, Sir.

MR. DEPUTY-SPEAKER : There is no point of order.

DR. Y.S. RAJA SEKHARA REDDY (Cuddapah) : I am sorry to bring to the notice of this House the total breakdown of law and order situation in Andhra Pradesh. Last night one Mr. Obul Reddy, the brother of ex-MLA by name Shri Ramana Reddy...

SHRI RUPCHAND PAL (Hooghly) : Law and order question is a State subject...*(Interruptions)*

DR. Y.S. RAJA SEKHARA REDDY : The issue of Bombay Blasts was raised in this House. Bombay Blasts issue was a law and order question. Was it not raised in this House?

SHRI P. UPENDRA : It may be that law and order is a State problem. But there is nothing unusual in raising it here. We are worried about Bihar, we are worried about UP, what is wrong in raising this issue? He is entitled to raise it. This is a very serious matter...*(Interruptions)*

DR. Y.S. RAJA SEKHARA REDDY : I am asking a straight question. Was the issue of Bombay Blasts not raised in this House? similarly Congress workers have

been blasted away...*(Interruptions)*. Last night one Mr. Obul Reddy and two others were brutally murdered in Hyderabad...*(Interruptions)*

*[Translation]*

MR. DEPUTY SPEAKER : You see, law and order is a state subject, still you can put forth your views in a non-controvertial manner to avoid such a situation.

*[English]*

DR. Y.S. RAJA SEKHARA REDDY : I know Sir. I am aware what is a State subject and what is not a State subject...*(Interruptions)* Atrocities on Harijans and weaker sections are not only State subjects, but they are also concurrent subjects.

MR. DEPUTY-SPEAKER : Right you are.

DR. Y.S. RAJA SEKHARA REDDY : Things like Bombay Blasts were also discussed in this House.

SHRI BASU DEB ACHARIA : That is separate.

MR. DEPUTY-SPEAKER : You please have your say.

DR. Y.S. RAJA SEKHARA REDDY : Last night one Mr. Obul Reddy, the brother of an ex-MLA by name Shri Ramana Reddy and two others were brutally killed in Hyderabad city. Three days back one Mr. Pinnamaneni Balakrishna, an INTUC leader was killed in Gudivada. One week back in a place called Choutupalli near Gudivada, Krishna District, one other Congressman belonging to a weaker section was killed. Two weeks back three congressmen belonging to the Scheduled Caste were killed in Kodu Mandal, Venugopalapuram of Krishna District. Three weeks back in a village called Chintalajutu in Cuddapah District two Congressmen were killed. Four weeks back in Tripurantakam Mandal of Prakasam District two Congressmen were killed...*(Interruptions)* Sir, five weeks ago, one Madduru Subba Reddy, an ex-MP, who was a Member of this august House was killed. An 82-years old man and an ex-MP was killed in Kurnool District brutally and six weeks ago, seven Congressman were killed in one go in a village called Ranangipuram Prakasam District. Eight weeks ago, one Sesha Reddy, an ex-MLA was killed brutally in Kurnool District...*(Interruptions)*

MR. DEPUTY-SPEAKER : Please conclude.

DR. Y.S. RAJA SEKHARA REDDY : And earlier to that one sitting MP, Shri Magunta Subbarama Reddy...*(Interruptions)* He was killed.

MR. DEPUTY-SPEAKER : What do you demand?

*(Interruptions)*

DR. Y.S. RAJA SEKHARA REDDY : I am coming to that. Let me explain.

Also, congressmen are being killed not in ordinary circumstances, but they are being blown away in blasts...*(Interruptions)*